

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: ZENITH COMPUTERS LIMITED Date of Commencement of Liquidation: 07-05-2018; List of Stakeholders as on Date: 31-01-2019; Name of IP: Mr. Chetan T. Shah; Last 5 digit of registration number: 10059

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				580167				NA
2	Liquidation costs incurred till date				7141446				NA
3	Secured financial creditors	3	960624564	3	937376975	0	0	23247589	Annexure 3
4	Unsecured financial creditors	2	1346106363	2	1346106363	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	3	14774629	2	2641652	0	12132977	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	295000	0	0	0	0	295000	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		9	2321800556	7	2293846603	0	12132977	23542589	